

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 6287

20<sup>th</sup> July, 2017

**NOTIFICATION**

It is hereby notified that His Lordship Hon'ble the Chief Justice will not sit in the Single Bench on 21.07.2017 (Friday). The cases scheduled to be taken up by the Hon'ble Chief Justice on 21.07.2017, except the Bail Applications & other urgent matters, if any, shall be listed on 24.07.2017 (Monday) before the Single Bench of His Lordship.

Bail Applications & other urgent matters, if any shall be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra on 21.07.2017 in addition to His Lordship's other scheduled matters as per the Roster.

By order,

Sd/-

**(A. DEBBARMA)**  
**REGISTRAR (JUDICIAL)**

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 6288-6311

20<sup>th</sup> July, 2017

**Copy to: -**

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
14. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
17. The Librarian-cum-RO, High Court of Tripura, Agartala;
18. The Superintendent(s), High Court of Tripura, Agartala;
19. The Court Master(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
21. The Bench Clerk(s), High Court of Tripura, Agartala;
22. All the Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order File.

REGISTRAR (JUDICIAL)